

### Funding ratio in Post-Matric Scholarship for SC

†2059. DR. KIRODI LAL MEENA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that there is a provision for amending the Centre-State ratio in relation to the structure of funding under Post-Matric Scholarship for Scheduled Castes;

(b) the details of funds allocated and released by the Central Government to each State, especially Punjab, during the last three years; and

(c) whether some States have ordered a CBI inquiry in relation to the scam worth crores of rupees under the scholarship scheme and if so, the details thereof including the State of Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) Structure of Funding under Post Matric Scholarship Scheme to Scheduled Castes students, is based on the concept of Committed Liability of the State Governments/UTs. The Government of India has formulated a proposal for revision of funding pattern from the existing concept of 'Committed Liability' of the States to a fixed sharing ratio between the Centre and the States.

(b) Under this scheme, there is no State-wise/UT-wise fund allocation. The details of Central Assistance released to States/UTs including Punjab during the last 03 years are given in the Statement (*See* below).

(c) States/UTs are the implementing agencies under this scheme who invite the applications and disburse the scholarships. No State/UT, including the State of Punjab, has reported regarding order of CBI inquiry in relation to any scam, in the recent past.

#### Statement

*State-wise details of Central Assistance released during the year 2016-17 to 2018-19 under Post-Matric Scholarship Scheme for SC students*

(₹ in lakh)

Sl. No.	States/UTs	2016-17	2017-18	2018-19
1.	Andhra Pradesh	14398.00	31742.54	9000
2.	Assam	1690.00	0	1500

†Original notice of the question was received in Hindi.

Sl. No.	States/UTs	2016-17	2017-18	2018-19
3.	Bihar	4081.00	0	0
4.	Chandigarh	0.00	145.97	797.44
5.	Chhattisgarh	190.00	3902.02	323
6.	Daman and Diu	0.00	0	0
7.	Delhi	473.76	0	702
8.	Goa	0.00	14.99	0
9.	Gujarat	5244.00	14339.54	18055
10.	Haryana	10735.00	0	5809
11.	Himachal Pradesh	2400.00	7425	5325
12.	Jammu and Kashmir	202.00	1362.76	0
13.	Jharkhand	2071.00	892.95	1723
14.	Karnataka	3300.00	39546.98	2918
15.	Kerala	4267.20	8391	0
16.	Madhya Pradesh	3308.00	23042.54	0
17.	Maharashtra	10669.00	50497.96	143392
18.	Manipur	583.31	750.56	754
19.	Meghalaya	0.00	0	0
20.	Odisha	19879.80	4747.56	20891
21.	Puducherry	0.00	0	0
22.	Punjab	28008.40	11573.21	63131
23.	Rajasthan	20056.00	32922.79	7768
24.	Sikkim	255.50	0	104
25.	Tamil Nadu	74324.00	43448.24	140738
26.	Telangana	33166.00	14024.24	0
27.	Tripura	1904.68	1991.84	2597

Sl. No.	States/UTs	2016-17	2017-18	2018-19
28.	Uttar Pradesh	27000.00	25420.46	167288
29.	Uttarakhand	7301.00	3969.00	0
30.	West Bengal	4369.00	21256.91	0
TOTAL		279876.65	341409.06	592815.44

#### Utilisation of funds

†2060. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes run by the Ministry in which less than 60 per cent of the funds have been spent;

(b) the scheme-wise and financial year-wise details of schemes in which less than 60 per cent of the funds have been spent during the last three financial years;

(c) the reasons due to which funds allocated have not been spent, the details thereof;

(d) the number of schemes in which upto 90 per cent of the funds released have been utilised; and

(e) the year-wise and scheme-wise details of the funds not being utilised during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) to (c) Scheme-wise and Financial year-wise details of the schemes in which less than 60 per cent of the funds have been spent during the last three financial years along with reasons thereof are given in the Statement-I (*See* below).

(d) There are 27 schemes in which upto 90 per cent of the funds released have been utilised.

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